

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P. (S) No. 2629 of 2019

Sant Kumar Sahay. ... ..Petitioner

-Versus-

Union of India represented through the Secretary, Ministry of  
Home Affairs, New Delhi & Ors. ... ..Respondents

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**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**

**(Through: Video Conferencing)**

For the Petitioner : Mr. Faiz Ur Rahman, Advocate.

For the Respondents : Ms. Pinkey Tiwari, A.C. to A.G.

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**06/ 25.03.2021** As prayed, two weeks' time after '**Holi**' holidays is allowed for  
removing the defects as pointed out vide office note dated 18.12.2020.

**[Dr. S.N.Pathak, J.]**

P.K.S.